

**GOVERNMENT OF INDIA
SMALL SCALE INDUSTRIES AND RURAL AND AGRO INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:971
ANSWERED ON:01.03.2000
SMALL INDUSTRIES DEVELOPMENT AND REGULATION ACT
T.M. SELVAGANAPATHI

Will the Minister of SMALL SCALE INDUSTRIES AND RURAL AND AGRO INDUSTRIES be pleased to state:

- (a) whether the representatives from small scale industries and trade unions have urged the Government to promulgate a Small Industries Development and Regulation Act;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government to safeguard the interest of the small scale industries?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SMALL SCALE INDUSTRIES AND AGRICULTURE AND RURAL INDUSTRIES (SMT. VASUNDHARA RAJE)

(a) & (c): Yes, Sir. Various Small Industry Associations have demanded a separate comprehensive legislation for the SSI sector. It is proposed to constitute a high-powered Committee for exploring the possibilities of putting in place a single comprehensive legislation for the SSI sector. Further, the Administrative Staff College of India, Hyderabad has been assigned the task of making a comparative study on the investment and inspection procedures obtaining in various States in respect of Small Scale Industry administration and making recommendations for simplification of these procedures by way of a draft model legislation.